

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.164 of 2020

IN THE MATTER OF:

Chand Ji Bhat

...Appellant

Versus

**Colliers International (India) Property
Services Pvt. Ltd. & Anr.**

...Respondents

**For Appellant: Shri Abhijeet Sinha, Shri Sandeep Bisht, Shri
Bimlendu Shekhar, Shri Aditya Shukla and Shri
Kamesh Vedula, Advocates**

For Respondents: None

ORDER

28.01.2020 Heard. Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of Respondents, let notice be also issued through e-mail.

List the Appeal 'for admission (after Notice)' on 4th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md